

G. Nath -Vrs- UOI

Orders/Directions No.02
O.A. No.405/2012
Advocate(s)-Mr. N.R. Routray & Others
Advocate(s)- Mr. T. Rath

ORDER DATED 07th OF JANUARY, 2013

CORAM
HON'BLE MR. A.K. PATNAIK MEMBER (JUDL.)

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Heard Mr. N.R. Routray, Ld. Counsel for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing on behalf of the Respondents/Rlys.

On the prayer of Mr. Rath, let this matter be put up week commencing 21.01.2013 for further consideration.

In the meantime Mr. Rath, Ld. Standing Counsel for the Respondents/Rlys. will obtain instruction regarding the latest position so far as the implementation of the order of this Tribunal passed in O.A. No.405/12 disposed of on 30.05.2012 is concerned.

Aueb
MEMBER (JUDL.)